

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH : JODHPUR

Date of order : 14.02.2002

O.A. No. 150/2001

1. Heera Lal son of Shri Durga Das aged 42 years resident of H. No. 221, Meenarwas behind Shitla Mandir, Gandhinagar, Abu Road, District Sirohi) at present employed on the post of Electric Khallasi in the office of Senior DME (DL), Abu Road, Western Railway.
2. Satya Narain son of Shri Ram Sahai aged about 43 years resident of Near New Apostolic Church, Gandhinagar, Abu Road, at present employed on the post of Electric Khallasi in the office of Senior Electric Foreman Diesel Shed, Abu Raod, Western Railway.

... Applicants.

versus

1. Union of India through the General Manager, Western Railway, Church Gate, Mumbai.
2. Divisional Railway Manager, Western Railway, Ajmer Division, Ajmer.
3. Senior Divisional Mechanical Engineer (DL), Abu Road, Western Railway.

... Respondents.

Mr. B. Khan, Counsel for the applicant.

Mr. S.S. Vyas, Counsel for the respondents.

CORAM:

Hon'ble Mr. Justice O.P. Garg, Vice Chairman

Hon'ble Mr. A.P. Nagrath, Administrative Member

: O R D E R:

(Per Hon'ble Mr. Justice O.P. Garg)

Shri S.S. Vyas, learned counsel for the respondents brought to our notice that the order dated 27.09.2000 passed by this Tribunal in O.A. No. 368/96 and 111/97 are under challenge in a writ petition before the Hon'ble High Court. It is also stated that the Hon'ble High Court had stayed the operation of the order dated 27.09.2000.

2. This O.A. is sequel to the order passed by us on 27.09.2000 in the aforesaid OAs. Since the order which is sought to be made the basis of this O.A., is under challenge before Hon'ble the High Court and has been stayed, this O.A. does not survive. The O.A. is accordingly dismissed with no order as to costs. However, if at any point of time the applicant has any cause of action, he will be at liberty to file fresh application.

*Chand*  
(A.P. Nagrath)  
Adm. Member

*O.P. Garg*  
(JUSTICE O.P. GARG)  
Vice Chairman

cvr.

Part II and III destroyed  
in my presence on 3-7-07  
under the supervision of  
section officer 11 as per  
order dated 14/1/2007  
Certified by [Signature]

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2022

R/L (copy)

Re: 07/07/2007